

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **08.01.2025** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 06/2025 For Stay IA No. 26/2025 Delay in refiling IA No. 27/2025 For Exemption IA No. 28/2025 For Additional docs. IA No. 29/2025	K. Sivalingam, RP of NCS Sugars Ltd. Vs The Competent Authority cum Deputy Collector, Mumbai & 7 Ors.	Mr. Y Suryanarayana	
2.	Comp App (AT) (CH) No. 01/2025 For Direction IA No. 18/2025 For Stay IA No. 19/2025	Girish Gupta & 2 Ors. Vs Tirupati Roller Flour Mills Pvt. Ltd. & 5 Ors.	Mr. Y Suryanarayana	
3.	Comp App (AT) (CH) No. 02/2025 For Condone Delay IA No. 21/2025 Delay in refiling IA No. 22 & 23/2025 For Exemption IA No. 24/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	
4.	Comp App (AT) (CH) No. 03/2025 For Direction IA No. 30/2025 Delay in refiling IA No. 31 & 35/2025 For Condone Delay IA No. 32/2025 For Exemption IA No. 36/2025	Gireesh Sanghi Vs Sanghi Threads Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 302/2022 For Stay IA No.635/2022 For Direction IA No. 908/2024 For Additional docs IA No. 1035/2024	Employees Provident Fund Organisation Vs Ramakrishnan Sadasivan, RP of BVV Paper Industry Ltd & Anr.	Mr. PK Panneer Selvam	Mr. T Ravichandran R1 Mr. Sriram Venkatavaradan R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	TA (AT) No. 277/2021 (CA (AT) No. 59/2020)	Abhilasha & 2 Ors. Vs Maurya Infotek Pvt Ltd & Anr.	Mr. MV Swaroop	Ms. Sithara Sarangan
7.	Comp App (AT) (CH) No. 128/2022 Urgent Listing IA No. 1101/2022 For Directions IA No. 957 & 1000/2023 To Adv. Hg. IA No.1420/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors. Vs Vijay Kumar Goyal & 2 Ors.	Mr.Y Suryanarayana	Mr. R Parthasarathy - R1-R3
8.	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navayuga Engineering Company Ltd. Vs Cobalt Power Pvt. Ltd. & 8 Ors.	Mr. Vaijayant Paliwal	Mr. Avinash Krishnan Ravi & Mr. Jerin Asher Sojan R2-R5, R7 R8
9.	Comp App (AT) (CH) No. 100/2023 For Stay IA No. 1263/2023	Paul Joseph Vs Bhagyodayam Company rep by Jinan KR & 4 Ors.	Mr. Ashok B Shenoy	Mr. Philip Mathew R1
10.	Comp App (AT) (CH) No. 49/2024 For Stay IA No. 789/2024	Vinod Bajaj Vs Vetril Systems Pvt. Ltd. & 2 Ors. WITH	Mr. Sumana Naganand	Sadananda & Prasad- R1-R3
11.	Comp App (AT) (CH) No. 75/2024 For Stay IA No. 1119/2024	Vinod Bajaj Vs Vetril Components Pvt. Ltd. & 2 Ors. WITH	Mr. Sumana Naganand	Sadananda & Prasad- R1-R3
12.	Comp App (AT) (CH) No. 76/2024 For Stay IA No. 1122/2024	Vinod Bajaj Vs Vetril Electronics Pvt. Ltd. & 2 Ors.	Mr. Sumana Naganand	

13.	Comp App (AT) (CH) (Ins) No. 323/2024 For Exemption IA No. 855/2024 For Stay IA No. 856/2024	Sri Ravichandra Textiles Pvt Ltd Vs Union Bank of India Asset Recovery Branch & Anr.	Mr.KC Krishnamoorthy	Mr.M Muthuperiasamy R1
14.	Comp App (AT) (CH) (Ins) No. 360/2024	State Bank of India Through RP, Chillale Rajesh Vs Dr. Jitendra Das Maganti & Anr. WITH	Mr. Pranava Charan	Mr. Dwarakesh Prabhakarn- R1
15.	Comp App (AT) (CH) (Ins) No. 361/2024	State Bank of India Through RP, Chillale Rajesh Vs Dr. Renuka Rani Maganti & Anr	Mr. Pranava Charan	Mr. Dwarakesh Prabhakarn- R1
16.	Comp App (AT) (CH) (Ins) No. 362/2024	Ch Veerraju & B Venkateswara Rao rep by B Venkateshwar Rao Vs Gayatri Projects Limited & Anr.	Mr. VVSN Raju	
17.	Comp App (AT) (CH) (Ins) No. 441/2024	Anil Kumar Ojha Vs S Palaniappan Erst. Liquidator, SLO Industries Ltd. & 2 Ors.	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan
18.	Comp App (AT) (CH) (Ins) No. 452/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Represented by RP Birendra Kumar Agarwal & 2 Ors. WITH	Mr. TK Bhaskar	Mr. VVSN Raju- R1
19.	Comp App (AT) (CH) (Ins) No. 456/2024 For Stay IA No. 1244//2024	S2Tech.com India Pvt. Ltd. Vs Birendra Kumar Agarwal, RP & Anr.	Mr. M Ramu	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No.272/2021 For Directions IA No. 204/2023	Sumit Binani Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr.Y Suryanarayana R1 Mr. Anirudh Krishnan- R2

21.	Comp App (AT) (CH) (Ins) No.10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr. Vs Vijay Kumar Gunda, Liquidator of Farmers Pulse Pvt. Ltd. & Anr.	Mr. Varun Srinivasan	Mr. NP Vijaykumar R1
22.	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd WITH	Mr. R Subramanian	M/s Shivakumar & Suresh
23.	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	V Nagarajan Vs ICICI Bank Ltd.	Mr. R Subramanian	M/s Shivakumar & Suresh
24.	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Ltd. Rep by erst. RP Ebenezar Inbaraj Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors.	Mr. Surya Teja SS Nalla	Mr. TK Bhaskar- R1 Ms. J Parimalam-R2, R3
25.	Comp App (AT) (CH) (Ins) No. 69/2024 For Direction IA No.202/2024 For Urgent Hearing IA No.203/2024 For Additional docs IA No.204/2024	HM Textiles Pvt. Ltd. Vs Jai Hind Spinning Mills Limited	Dr. KS Ravichandran, PCS	Ms. PV Rajeswari
26.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024	Dhatri Real Estate & Developers & Anr. Vs K. Sivalingam, RP NCS Sugars Ltd. & 4 Ors.	Mr. Bendi Ravi Teja	Mr.Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5

2.00 PM

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 Additional docs. IA No. 269/2023 For Directions IA No. 403/2024	Park Energy Pvt. Ltd. Vs State Bank of India & Anr.	Mr. Dhananjaya Sud	Mr. Pranava Charan- R1 Mr. Ramakant Rai- R2

After rising of 2pm-Chennai Bench

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 178/2024 To dispense with IA No. 486/2024 For Stay IA No. 487/2024	Ravi Kiran Saladi Konda & Anr. Vs Sanjay Gupta, Liquidator-Lanco Babandh Power Ltd.	Mr. P Ulaganathan	Ms. Shalya Agarwal

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: -
(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in